

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No.41
CP (IB) No. 99/Chd/Hry/2022
Under Section 94, IBC 2016**

In the matter of:-

Sanjeev Azad, PG, Ria Constructions Ltd.Petitioner

Present through Video Conferencing:

Mr. Sumer Singh Brar, Advocate for the petitioner

As per report of the Registry, antecedents of Mr. Ravinder Kumar Goel, Proposed Resolution Professional having Registration No.IBBI/IPA-001/IP-P00705/2017-18/11252 have been verified. He is appointed as Resolution Professional and directed to comply with the provisions of Section 99 and file the report accordingly within two weeks.

In the meantime, issue limited notice of this petition to the creditor(s) for presence within two weeks, returnable on or before 21.09.2022. If already issued then learned counsel for petitioner is direct to file affidavit to that effect that notice has been served upon creditor(s) with proof of service before the next date of hearing. List on 21.09.2022.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

July 8, 2022

AV

Sd/-
(Harnam Singh Thakur)
Member (Judicial)